

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF WEST BENGAL
TO BE HELD FROM 25.02.2019 AT PATNA**

Date : 25th Feb, 2019 (Monday)
(Sr. No. 1-till last)
Time : 3:00 P.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
5TH FLOOR, C.R. BUILDING (ANNEXE),
BIRCHAND PATEL PATH, PATNA-800001, BIHAR**

BY SPEED POST

Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Archana Bhaumik, **Advocate**
Sh. Chitta Ranjan Bhaumik
Flat 2b. Golap Apartment. 11 A Durgabari Road.
Dum Dum Cantonment. Kolkata,24 Paraganas
North,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Ranjit Mondal, **Advocate**
Sh. Asit Baran Mondal
Ad 107/1 Samar Dey Sarani P.O. Krishnapur P.S.
Baguiati,24 Paraganas North,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Sonali Chatterjee, **Advocate**
Sh. Sankarlal Mukherjee
23/1/2 Raj Ballav Saha Lane
Howrah,Howrah,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Murari Lal Agarwal, **Advocate**
Sh. Hazari Lal Agarwal
127b Aurobinda Sarani ,Kolkata,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Anal Rai, **Advocate**
Sh. Mohan Singh Rai
K.D.Pradhan Road Tripai Hills
Dist.Kalimpong,Darjeeling,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Prasenjit Saha, **Advocate**
Sh. Bholanath Saha
22a Deshapriya Park West Po Kolkata Ps
Kalighat,Kolkata,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Abdul Mannan, **Advocate**
Sh. Abdur Rashid
Vill-Muradpur Po Kushkari Ps
Banshihari,Dinajpur Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Risav Ruj, **Advocate**
Sh. Late Ajit Kumar Ruj
Khalui Bill Math Lane No 2 Burdwan
Sadar,Purba Bardhaman,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Goutam Kumar Barman, **Advocate**
Sh. Mukunda Mohan Barman
Vill- Chhotoshimulguri P.O - Ghoksadanga Sub -
Mathabhanga,Coochbehar,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Amitava Lal Dhar, **Advocate**
Sh. Amrita Lal Dhar
Sahid Sarani, Near Pnb Po-Balurghat, Ps-
Balurghat ,Dinajpur Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Subrata Basu, **Advocate**
Sh. Late Phani Bhusan Basu
Near Vodafone Tower Power House Para Beltala
Park,Dinajpur Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Shachinandan Basak, **Advocate**
Sh. Mahadeb Basak
Basakpara Ward No 12 Gangarampur,Dinajpur
Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Antara Paul, **Advocate**
Sh. Amiya Kumar Paul
Rajib Gandhi Street Bye Lane Beside Boba School
Suryanagar Colony 1 No Dabgram Rabindra
Sarani,Darjeeling,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Sunil Kumar Srivastava, **Advocate**
Sh. Late Madhusudan Prasad Srivastava
Mahananda Pally Ward No. 22 P.O-
Jhaljhalia,Maldah,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Susanta Kumar Nandy, **Advocate**
Sh. Nikunja Behari Nandy
52, Rani Rashmani Path Sail Cooperative ,City
Centre Durgapur,Paschim Bardhaman,West
Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Dulla Chand Prasad, **Advocate**
Sh. Ramnath Prasad
Chalsa High School Para, Chalsa Sishuniketan
Primary School, Jalpaiguri, West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Sk Md Kayum, **Advocate**
Sh. Late Sk Eklash Ali
107-A, Karaya Road Circus Avenue
Kolkata,Kolkata,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Julekha Begum, **Advocate**
Sh. Late Jasiruddin Ahammed
Vill - Radhanagar Po - Radhanagar Ps -
Itahar,Dinajpur Uttar,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Ruhul Amin Sarkar, **Advocate**
Sh. Khos Mohammed
Radhanagar Radhanagar Itahar,Dinajpur
Uttar,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Pradip Kumar Mitra, **Advocate**
Sh. Late Rabindra Lal Mitra
Ananda Bagan Po-Balurghat Ps-
Balurghat,Dinajpur Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Abdul Khaleque Ahammed, **Advocate**
Sh. Late Jasiruddin Ahammed
Vill-Barail P.O-Buniadpur P.S-
Banshihari,Dinajpur Dakshin,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Syed Jahangir Alam, **Advocate**
Sh. Syed Md Younus
Vill-Kumarpur Po-Kumarpur Ps-
Bhabanipur,Medinipur East,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Haradhan Nayak, **Advocate**
Sh. Bankubihari Nayak
Bangal Para, Faridpur Durgapur, Paschim
Bardhaman, West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms.Tapan Kumar Dey, **Advocate**
Sh. Late Dharendra Nath Dey
Nowpara Kalibari Road Santinikation Po And Ps
Barasat,24 Paraganas North,West Bengal

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY